

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 29th March, 2019

NO.HC.XI-8/2018/22/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 23.04.2019 as a holiday in respect of the Principal Seat of the Gauhati High Court on account of the Lok Sabha Elections to be held on that day.

The Hon'ble Gauhati High Court has been further pleased to declare 04.05.2019 (1st Saturday) as a Court Working Day in lieu of 23.04.2019.

By order,
Sd/- R. Phukan
REGISTRAR GENERAL


Memo No.HC.XI-8/2018/23-44/RC Dated, Guwahati, the 29th March, 2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun. *(He/She is requested to circulate this notification among the Hon'ble Judges available in the station.)*
6. The Joint Registrar, (_____), Gauhati High Court, Guwahati
7. The Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The Secretary, All Assam Lawyers' Association, Guwahati.
9. The Secretary, Lawyers' Association, Guwahati.
10. The Secretary, Advocates' Association, Guwahati.
11. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
12. The Director, Law Research Institute, Gauhati High Court, Guwahati.
13. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.

Contd..

- ✓ 17. The Systems Analyst, Gauhati High Court, Guwahati. (He is requested to upload the notification in the High Court Website.)
18. The Administrative Officer - Judicial, (_____), Gauhati High Court, Guwahati.
19. The Court Officer (I/II), Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The High Court Notice Board.


20-03-19
REGISTRAR GENERAL
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